

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI CHANDRA PRATAP NARAIN SINGH); (a) and (b) No, Sir. Government has no such proposal under consideration.

सौर ऊर्जा के विकास हेतु सोवियत संघ की सहायता

448. श्री बापूरावजी मास्तरावजी देशमुख : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सौर ऊर्जा के विकास हेतु हमारे प्रशासनों में सोवियत संघ ने तैयारी करने का प्रस्ताव किया है; और

(ख) यदि हां, तो इसका ब्योरा क्या है?

विज्ञान तथा प्रौद्योगिकी, इलेक्ट्रॉनिक्स और पर्यावरण तथा महासागर विकास विभागों में राज्य मंत्री (श्री चन्द्र प्रताप नारायण सिंह): (क) और (ख) सौर ऊर्जा का उपयोग उन क्षेत्रों में से एक है जिन्हें विज्ञान और प्रौद्योगिकी में सहयोग के भारत-सोवियत कार्यक्रम में शामिल किया गया है। यह एक परस्पर सहयोग का कार्यक्रम है जिसके अन्तर्गत कुछ चुने हुए विषयों में वैज्ञानिकों का आदान-प्रदान, सूचना और विज्ञान का आदान-प्रदान और उपकरणों का परीक्षण शामिल है। इन विषयों का संबंध सौर संप्राप्तियों के लिए इलेक्ट्रिकीटिंग, सौर तापीय विद्युत जनित के प्रायोगिक मॉडल और स्टर्लिंग साइकल के आधार पर एक प्रायोगिक सौर बिजली घर के निर्माण से है।

Implementation of Bonded Labour system abolition act of 1976

449. SHRI SANTOSH KUMAR SAHU: Will the Minister of LABOUR

be pleased to state what special steps have been taken by Government to ensure that the Bonded Labour System Abolition Act of 1976 is properly implemented in all the States?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): The Labour Minister has requested the State Chief Ministers to order thorough surveys with a view to ensure total abolition of the system without delay.

The urgency of the task has been repeatedly stressed on State Governments at meetings of State Labour Ministers as well as State Labour Secretaries.

A Central Standing Committee on Bonded, Migrant and Casual Labour, has also been set up to monitor progress in this regard.

450. [Transferred to the 2nd March, 1982.]

Computers In Devnagri

451. SHRI SHTVA CHANDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government are considering a plan to make computers in Devnagri;

(b) if so, what are the details thereof; and

(c) if answer to part (a) above be in negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO); (a) and (b) To facilitate use of the scripts of our languages, especially Devnagri, in computers, the Department of Electronics (DOE) organised a symposium on 'Linguistic Implications of computer based Information Systems' in November, 1978 in New Delhi. Based on the outcome of the symposium and further analysis, 10

technology development projects were formulated and funded, 5 of which relate to the use of Devnagri in computers. Then, in March, 1980, the DOE set up a committee on 'Standardisation of Indian Script Codes for Information Interchange and Key-Board Layout'. The Final Report is expected shortly. A Hindi Computerisation Project has been initiated in the Department of Electronics to effectively coordinate activities, and to propose various design standards in this area.

(c) Does not arise in view of reply to (a) and (b) above.

Norms laid down by 15th Indian Labour Conference regarding minimum wage*

482. SHRI ARABINDA GHOSH: Will the Minister of LABOUR be pleased to state what steps Government have taken for need-based minimum wages on the basis of norms laid down by the 15th Indian Labour Conference?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): The criteria for fixation of minimum wage is one of the elements on which a decision would have to be taken while formulating the National Wage Policy. It has been decided to finalise a statement on National Wage Policy in consultation with the representatives of employers and workers at the Indian Labour Conference proposed to be convened during the course of this year.

Referral of recruitment for Jobs abroad

493. SHRIMATI HAMIDA HABIB-ULLAH:

SHRIMATI RODA MISTRY:

Will the Minister of LABOUR be pleased to state:

(a) whether Union Government proposes to introduce a suitable system to regulate the acti-

vities of agents recruiting Indian workers for jobs abroad; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Yes, Sir.

(b) The proposed Emigration Bill will *inter-alia* provide for a licensing system to regulate the activities of agents recruiting Indian workers for jobs abroad.

Identification of bonded labour

454. SHRIMATI MONIKA DAS: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government have recently issued directions to the State Governments to speed up the process of identification of bonded labour in their respective States; and

(b) if so, what are the details of the directions issued and what is the reaction of the State Governments thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Yes, Sir.

(b) The State Governments have been requested to undertake urgent and effective steps including undertaking of intensive local surveys in susceptible areas and to secure early eradication of bonded labour wherever found existing. A State-wise statement showing the number of identified and freed bonded labour upto 31-12-81, as reported by the State Governments, is attached.